IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 16 of 2021

…

Swapan Kumar Gupta @ Swapan Kr. Gupta
@ Swapan Gupta .... Appellant

-V e r s u s-

The State of Jharkhand & Anr. ..... Respondents

…

Coram: HON'BLE MR. JUSTICE AMITAV K. GUPTA

…

For the Appellant : Mr. Pratik Sen, Advocate.
For the State : Mr. Veervijay Pradhan, APP.

…

05/25.03.2021

1. Learned counsel for the appellant and learned A.P.P. are present.

2. It appears that notice has been validly served upon respondent no. 2, but, till date, none has appeared.

3. With a view to give an opportunity for appearance of respondent no. 2, office to list the appeal on 03.05.2021 and till that date, no coercive steps shall be taken against the appellant in connection with Chandwa P.S. Case No. 39 of 2020, pending in the court of the learned Additional Sessions Judge-I-cum-Special Judge, Latehar.

In the meantime, office shall call for the neatly typed copy of the case diary from the court concerned.

(AMITAV K. GUPTA, J.)

APK